

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/111(CHE)/2023
NAME OF THE PETITIONER(S) : V.M. Prasanth Vaipur
NAME OF THE RESPONDENT(S) : M/s. The Paraspara Sahaya Nidhi (Perambur)
Ltd.
UNDER SECTION : Sec 45 QA RBI Act of 1934

ORDER

Present: Shri.Kesava Raja, Ld. Counsel for the Petitioner.

Respondent ex-parte.

Affidavit filed by the Applicant in respect of the observation made by this Tribunal vide order dated 07.03.2024 along with additional documents.

List the petition on **06.08.2024** for hearing.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs